

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 308/(MAH)/2017
Ivn. P. No. 11/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

NAME OF THE PARTIES: Venus International
V/s.
Monotona Tyres Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

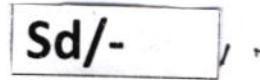
S. No.	NAME	DESIGNATION	SIGNATURE
4.	Ms. Eram Quraishi	Advocate. for Petitioners 1/b M/s. Kartikeya & Associates.	

ORDER
Ivn. P. 11/2017 In TCP 308/I&BC/NCLT/MB/MAH/2017

- Learned Representative is directed to place on record a copy of the order which according to this Application is to be restored. Also to place on record the relevant provisions of the Code/Act under which the Restoration is permissible.
- Adjourned to **03.11.2017**.


Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)
Date : 20.09.2017
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Sd/-
M.K. SHRAWAT
Member (Judicial)